

consideration of Government to set up a cement factory in Panna District in the Public Sector. An application for registration with DGTD filed by Madhya Pradesh Audyogic Vikas Nigam for setting up a mini cement plant with a capacity of 33,000 tonnes per annum in Panna District was rejected.

(b) and (c) : Do not arise.

Extending of Facilities Available to Defence Personnel to GREF Employees

4019. SHRI LALIT MAKEN : Will the Minister of DEFENCE be pleased to state :

(a) whether the Supreme Court in their judgement delivered on 6 May, 1983 had suggested to Government to extend facilities like pay, allowances and ration available to Defence Personnel

working in G.R.E.F. to the employees of G.R.E.F. there by removing existing disparity;

(b) if so, the measures taken by Government to implement the said observation ;

(c) if not, the time likely to be taken for the implementation of the suggestion ; and

(d) the approximate total expenditure involved in this implementation ?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO) :

(a) to (d) : Yes, Sir. Improvement in the ration and clothing scales of General Reserve Engineer Force civilian employees at a total cost, as indicated below, have been made and Government orders issued on 16.10 1984 :—

In Crores of Rupees

	Ration	Clothing	Total
(i) Initial cost	—	5.67	5.67
(ii) Annual recurring cost	2.35	1.15	3.50

Pay and allowances of General Reserve Engineer Force civilian employees are related to pay and allowances of other Central Government civilian employees. However, these are higher than those of the Army in several posts in the General Reserve Engineer Force.

Increase in Price of Petrol

4020. PROF. MADHU DANDA-VATE : Will the Minister of PETROLEUM be pleased to state :

(a) the data from which the increase in prices of petrol is expected to come into force as a consequence of the budget proposals for 1985-86 ;

(b) whether it is a fact that in the meantime through an expective order the increase in prices of petrol has already been effected ; and

(c) if so, whether such a practice is consistent with the norms and conventions regarding to operation of levies introduced through Budget proposals ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) :

(a) and (b) : The increase in prices is effective from the date it is announced in Parliament, i.e. from the midnight of 16th/17th March, 1985.

(c) Yes, Sir.